LOK SABHA UNSTARRED QUESTION NO. 1267 TO BE ANSWERED ON 2ND MAY, 2016

RETAIL OUTLETS FOR DEFENCE PERSONNEL

1267. SHRIMATI RAMA DEVI:

SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

SHRI LAXMI NARAYAN YADAV:

SHRI VINOD KUMAR SONKAR:

SHRI SADASHIV LOKHANDE:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has still not made the defence sector retail outlets operational in regard to which advertisements were issued during the last three years and if so, the details thereof along with the reasons therefor;
- (b) whether the Government has fixed the responsibility of officers who are responsible for not operationalising the said retail outlets and if so, the details thereof and the action taken against them;
- (c) whether the Government has issued any directions to petroleum companies to take necessary steps to increase the number of LPG Dealers/Retail/Outlets for supply of petroleum products as per the demand of the consumers in the country;
- (d) if so, the details thereof along with time limit, if any, fixed for appointment of adequate number of dealers in the country by the oil companies, State/UT-wise;
- (e) the details of petrol pumps allocated in backward/rural areas where no such facility is available at present, State/UT-wise particularly in Maharashtra; and
- (f) the details of retail outlets cancelled by Oil Marketing Companies during the last three years and the reasons therefor, category/State/UT/ OMC-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री - स्वतंत्र प्रभार (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) and (b) - Oil Marketing Companies (OMCs) have informed that they have issued advertisement for appointment of Retail Outlet (RO) Dealerships under various categories including Defence Category, in the year 2014-15 which are at various stages of selection process.

After completing the selection process and issue of Letter of Intent (LOI), applications are made for obtaining NOC and other statutory approvals, which normally take a period of 6 months to 1 year. However, in case of ROs on National Highways the time period may be longer. Upon obtaining all statutory approvals construction of RO is taken up and thereafter ROs are commissioned.

However, in some cases due to selection related complaints, land related issues, etc. the commissioning of RO may get delayed further.

(c) and (d) - OMCs have informed that expansion of Retail Outlet network by them is a continuous process. This is being undertaken by them in tandem with the growth in demand of Petroleum products. They have undertaken significant expansion of network, including in the Rural and Remote areas, for meeting the demand of products and ensuring quality.

Details of OMC-wise total number of Retail Outlets in the country and number of Retails Outlets in rural areas as on 01.04.2016 are as under:

| OMCs | Total number of ROs | No. of ROs in Rural Areas |
|------|---------------------|------------------------------|
| IOCL | 25363 | 6691 |
| BPCL | 13439 | 2353 |
| HPCL | 13802 | 2847 |

As regards LPG Distributorships, OMCs have informed that appointing of distributorships is a continuous process and the locations for setting up LPG distributorships are identified based on available refill sale potential that can sustain economically viable operation of an LPG distributorship. The refill sale potential is based on several factors including population, population growth rate, economic prosperity of the location and the distance from the existing nearest distributor. In case the location is found as feasible, the same is included in the Industry Marketing Plan under RGGLVY or Regular LPG distributorship and advertised subsequently.

As per prevailing guidelines, Regular distributorships are planned in Urban and Urban-Rural Class of markets in case the available refill sale potential at the end of 4th year is more than 50% of the applicable ceiling limit for the respective market as prevailing on the date of feasibility study. Details of prevailing monthly refill ceiling fixed are as under:

| Type of Market | Monthly Refill Ceiling No. of Cylinders |
|--------------------------------|---|
| Town with < 10 lacs population | 8800 |
| Population 10 to 20 lacs | 11000 |
| Population 20 to 40 lacs | 13200 |
| Population > 40 lacs | 16500 |

In case of rural class of market, if the available refill sale potential is more than 2500 refill per month, then Regular distributorship is planned. Wherever villages have potential of more than 600 refill sale, LPG distributorships under RGGLVY is planned.

As and when the existing RGGLV reaches average domestic refill sale equivalent to about 1200 cylinders of 14.2 kg. capacity per month and there is further potential of at least sale of another 600 cylinders of 14.2 kg per month plan for additional RGGLV is considered by them.

- (e) The details of State/UT/OMC-wise number of Retail Outlets allotted in Rural Areas including in the State of Maharashtra is given at **Annexure-I.**
- (f) The details of State/UT/OMC-wise Retail Outlet Dealerships terminated during the last three years are given at **Annexure-II.**

Annexure-I referred to in reply to part (e) of Lok Sabha Unstarred Question No. 1267 asked by Shrimati Rama Devi and 4 other Hon'ble MPs regarding 'Retail Outlets for Defence Personnel'.

DETAILS OF STATE-WISE NUMBER OF RETAIL OUTLET (RO) DEALERSHIPS ALLOTTED IN RURAL AREAS INCLUDING IN THE STATE OF MAHARASHTRA

| S. NO | | IOCL BPCL | | | | HPCL | | | | |
|----------|-------------------|------------------------------------|---|---|------------------------------------|---|---|------------------------------------|---|---|
| NO . | STATE | No. of ROs in Rural Areas | No. of ROs pending for commission -ing | Total allotment in Rural Areas | No. of ROs in Rural Areas | No. of ROs pending for commissi on-ing | Total allotment in Rural Areas | No. of ROs in Rural Areas | No. of ROs pending for commissi on-ing | Total allotment in Rural Areas |
| 1 | ANDHRA PRADESH | 364 | 41 | 405 | 135 | 9 | 144 | 208 | 17 | 225 |
| 2 | ARUNACHAL PRADESH | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3 | ASSAM | 94 | 11 | 105 | 11 | 7 | 18 | 3 | 0 | 3 |
| 4 | BIHAR | 529 | 89 | 618 | 216 | 44 | 260 | 117 | 34 | 151 |
| 5 | CHHATTISGARH | 157 | 16 | 173 | 93 | 18 | 111 | 105 | 18 | 123 |
| 6 | DELHI | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7 | GOA | 2 | 1 | 3 | 1 | 5 | 6 | 4 | 2 | 6 |
| 8 | GUJARAT | 163 | 19 | 182 | 67 | 25 | 92 | 32 | 3 | 35 |
| 9 | HARYANA | 393 | 88 | 481 | 73 | 36 | 109 | 214 | 46 | 260 |
| 10 | HIMACHAL PRADESH | 43 | 6 | 49 | 3 | 0 | 3 | 8 | 3 | 11 |
| 11 | JAMMU & KASHMIR | 57 | 5 | 62 | 17 | 0 | 17 | 29 | 6 | 35 |
| 12 | JHARKHAND | 136 | 9 | 145 | 71 | 16 | 87 | 27 | 6 | 33 |
| 13 | KARNATAKA | 476 | 38 | 514 | 106 | 28 | 134 | 188 | 29 | 217 |
| 14 | KERALA | 231 | 38 | 269 | 38 | 18 | 56 | 150 | 31 | 181 |
| 15 | MADHYA PRADESH | 436 | 57 | 493 | 220 | 51 | 271 | 228 | 50 | 278 |
| 16 | MAHARASHTRA | 354 | 83 | 437 | 292 | 81 | 373 | 198 | 20 | 218 |
| 17 | MANIPUR | 21 | 0 | 21 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | MEGHALAYA | 10 | 2 | 12 | 2 | 0 | 2 | 2 | 0 | 2 |
| 19 | MIZORAM | 3 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | NAGALAND | 5 | 0 | 5 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | ODISHA | 281 | 36 | 317 | 94 | 13 | 107 | 91 | 3 | 94 |
| 22 | PUNJAB | 447 | 27 | 474 | 154 | 33 | 187 | 279 | 31 | 310 |
| 23 | RAJASTHAN | 447 | 87 | 534 | 148 | 55 | 203 | 175 | 14 | 189 |
| 24 | SIKKIM | 3 | 1 | 4 | 7 | 1 | 8 | 0 | 0 | 0 |
| 25 | TAMIL NADU | 489 | 35 | 524 | 171 | 28 | 199 | 181 | 2 | 183 |
| 26 | TELANGANA | 199 | 10 | 209 | 86 | 13 | 99 | 137 | 19 | 156 |
| 27 | TRIPURA | 9 | 0 | 9 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | UTTAR PRADESH | 979 | 100 | 1079 | 216 | 38 | 254 | 347 | 38 | 385 |
| 29 | UTTARAKHAND | 30 | 3 | 33 | 13 | 0 | 13 | 46 | 4 | 50 |
| 30 | WEST BENGAL | 310 | 11 | 321 | 118 | 38 | 156 | 70 | 6 | 76 |
| | UNION TERRITORIES | | | | | | | | | |
| 1 | ANDAMAN & NICOBAR | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 2 | CHANDIGARH | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3 | DADRA & N.HAVELI | 3 | 0 | 3 | 1 | 0 | 1 | 0 | 0 | 0 |
| 4 | DAMAN & DIV | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 |
| 5 | LAKSHDWEEP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 6 | PUDUCHERRY | 18 | 1 | 19 | 0 | 0 | 0 | 8 | 0 | 8 |
| | TOTAL | 6691 | 814 | 7505 | 2353 | 557 | 2910 | 2847 | 382 | 3229 |

Annexure-II referred to in reply to part (f) of Lok Sabha Unstarred Question No. 1267 asked by Shrimati Rama Devi and 4 other Hon'ble MPs regarding 'Retail Outlets for Defence Personnel'.

DETAILS OF STATE/UT/OMC-WISE RETAIL OUTLETS TERMINATED DURING THE LAST THREE YEARS

| S.No. | STATE/U.T. | IOCL | BPCL | HPCL |
|------------------|-------------------|------|------|----------|
| 1 ANDHRA PRADESH | | 19 | 31 | 6 |
| | ARUNACHAL | | | |
| 2 | PRADESH | 0 | 0 | 0 |
| 3 | ASSAM | 4 | 1 | 0 |
| 4 | BIHAR | 23 | 5 | 0 |
| 5 | CHHATTISGARH | 0 | 3 | 2 |
| 6 | DELHI | 19 | 0 | 2 |
| 7 | GOA | 0 | 0 | 0 |
| 8 | GUJARAT | 13 | 2 | 10 |
| 9 | HARYANA | 0 | 4 | 6 |
| 10 | HIMACHAL PRADESH | 0 | 0 | 0 |
| 11 | JAMMU & KASHMIR | 0 | 2 | 1 |
| 12 | JHARKHAND | 0 | 12 | 1 |
| 13 | KARNATAKA | 10 | 22 | 7 |
| 14 | KERALA | 9 | 4 | 5 |
| 15 | MADHYA PRADESH | 12 | 11 | 3 |
| 16 | MAHARASHTRA | 24 | 11 | 16 |
| 17 | MANIPUR | 0 | 0 | 0 |
| 18 | MEGHALAYA | 0 | 0 | 0 |
| 19 | MIZORAM | 0 | 0 | 0 |
| 20 | NAGALAND | 0 | 0 | 0 |
| 21 | ORISSA | 11 | 4 | 4 |
| 22 | PUNJAB | 64 | 10 | 4 |
| 23 | RAJASTHAN | 13 | 3 | 7 |
| 24 | SIKKIM | 0 | 0 | 0 |
| 25 | TAMIL NADU | 27 | 9 | 15 |
| 26 | TELENGANA | 0 | 2 | 0 |
| 27 | TRIPURA | 0 | 0 | 0 |
| 28 | UTTAR PRADESH | 38 | 10 | 24 |
| 29 | UTTARANCHAL | 0 | 1 | 0 |
| 30 | WEST BENGAL | 31 | 2 | 7 |
| | UNION TERRITORIES | 31 | _ | ' |
| 1 | ANDAMAN & NICOBAR | 0 | 0 | 0 |
| 2 | CHANDIGARH | 0 | 0 | 0 |
| 3 | DADRA & N.HAVELI | 0 | 0 | 0 |
| <u>3</u> | DAMAN & DIV | 0 | 0 | 0 |
| 5 | LAKSHDWEEP | 0 | 0 | 0 |
| 6 | PONDICHERRY | 0 | 0 | 0 |
| | TOTAL | 317 | 149 | 120 |